

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 15.07.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

**02:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 94 of 2020	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors.	Dr. Raj Singh	
<b>2.</b>	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**